

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : CP/15/2017

NAME OF THE PETITIONER(S) : RINKU ROY

**NAME OF THE RESPONDENT(S) : RIUJAS MANAGEMENT CONSULTANTS PVT LTD +
1**

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

10 Aruna Ganesh Counsel for Petitioner

ORDER

Petitioner, alongwith his counsel, Ms Aruna Ganesh, present. No representation on behalf of respondents. Counsel for petitioner is directed to inform the next date of hearing to the counsel for respondents for his personal appearance for submitting arguments on the interim prayers sought by the petitioner. Put up on **20.04.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)